Note :— 1.Tied up and part-heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

- All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. I.
 All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. I.
- 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 5th OCTOBER, 2015

DIVISION BENCHES

 Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Chakradhari Sharan Singh 	I. CWJC - Relating to PIL II (a). CWJC - Relating to Validity of Acts (b). CWJC - Relating to State excise, Central Taxation etc. (c). CWJC - Relating to Judicial Service (d). LPA (2014 & 2015) (e). Original Criminal Misc.(D.B.) (f). Civil Review (D.B.) — Orders, Admission & Hearing III.Cr. Appeal (D.B.) — Orders & Admission IV.Cr. Appeal (D.B.) — old matters — Hearing V. Any other civil matters not assigned to any other D.B. VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act — Orders, Admission & Hearing.	
2. Hon'ble Mr. Justice V.N. Sinha & Hon'ble Mr. Justice Rakesh Kumar	At 10.30 A.MI. Cr. Apppeal (D.B.) (Old Matters) — Hearing II. Cr. Appeal (D.B.) (Custody matter) — Hearing (From 2009 to 2011) III. Death Referen ce- Hearing	
3. Hon'ble Mr. Justice Navaniti Prasad Singh & Hon'ble Justice Smt. Nilu Agrawal	At 10.30 A.M.—LPA (upto 2013)—Orders , Admission & Hearing At 2.15 P.M.—CWJC—CAT Matters—Orders, Admission & Hearing.	
 Hon'ble Mr. Justice Ramesh Kumar Datta & Hon'ble Mr. Justice Sudhir Singh 	I.—CWJC (State Taxation Matters) / M. A. (Taxation) — Orders , Admission & Hearing II. M.A. (Family Court Matters) Orders , Admission & Hearing III. MJC (D.B.) — Orders , Admission & Hearing IV.Cr. W. J. C. — Habeaus corpus(D.B.) -B.C.C. Act— Orders, Admission & Hearing.	
5. Hon'ble Justice Smt. Anjana Prakash & Hon'ble Mr. Justice Rajendra Kumar Mishra	2nd half—Criminal Appeals (D.B.) (Custody matters)-Orders & Hearing (From 2012 to 2015)	
CIVIL & CRIMINAL SINGLE BENCHES		
1. Hon'ble The Acting Chief Justice	At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C.	
2. Hon'ble Mr. Justice V.N. Sinha	At 2.15 P.M. —Criminal Misc. Matters under Section 438 Cr. P.C. & Tiedup Matters	
3. Hon'ble Mr. Justice Samarendra Pratap Singh	CWJC — Group —V (Electricity Act, Freedom fighter, Stamp Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area, Arbitration/ S.F.C/ Citizenship, Pollution / Foreigners Act — Orders, Admission & Hearing CWJC — Group —II —Orders, Admission & Hearing (2013)	
4. Hon'ble Mr. Justice Ajay Kumar Tripathi	Group—II (Equal pay for equal work, Selection, Appoint ment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity inService, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)—Orders, Admission & Hearing (2014 & 2015) Group -II — Education Matters, other service matters — Orders, Admission & Hearing (From 2013)	

5. Hon'ble Mr. Justice Mihir Kumar Jha	1st half —Group — II — (Compulsory retirement, Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders, Admission & Hearing 2nd half —Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
6. Hon'ble Mr. Justice Kishore K. Mandal	Group — V I. (other un categorized Misc. matters,) — Orders , Admission & Hearing II. Election Petitions
7. Hon'ble Mr. Justice Dr. Ravi Ranjan	Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders, Admission & Hearing CWJC — Group —II —Orders, Admission & Hearing (Up to 2010)
8.Hon'ble Justice Smt. Anjana Prakash	1st half — I.Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders , Admission & Hearing II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing. III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
9. Hon'ble Mr. Justice Jyoti Saran	CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders ,Admission & Hearing and II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University, III.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing IV. CWJC — Group —IV —Orders, Admission & Hearing (2015)
10. Hon'ble Mr. Justice Rakesh Kumar	2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone, B.B.C. Act.) Orders, Admission & Hearing Group— II (Equal pay for equal work, Selection, Appoint ment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (2011 & 2012) Group -II — Education Matters, other service matters — Orders, Admission & Hearing (Up to 2012)
11. Hon'ble Mr. Justice Birendra Prasad Verma	CWJC —Group — III —Orders , Admission & Hearing
12. Hon'ble Mr. Justice Dinesh Kumar Singh	Criminal Misc. Matters under Section 438 Cr. P.C.
13. Hon'ble Mr. Justice Gopal Prasad	Criminal Appeal (S.J.) including Custody matters $-$ Hearing
14. Hon'ble Mr. Justice Mungeshwar Sahoo	F. A. — Order and Hearing (From 1984 to 1989)
15. Hon'ble Mr. Justice Hemant Kumar Srivastava	Criminal Misc. Matters under Section 439 Cr. P.C.
16. Hon'ble Mr. Justice V. Nath	I. Second Appeals — Order , Admission & Hearing Civil Revision —Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.

17. Hon'ble Mr. Justice Shivaji Pandey	1st half —Miscellaneous Appeals — Orders, Admission & Hearing. 2nd half —MJC.— Orders, Admission & Hearing. Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half) Company Petition & Company application— Orders, Admission & Hearing Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
18. Hon'ble Mr. Justice Ashwani Kumar Singh	At 10.30 A.M. — I. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing. At 12.00 Noon — Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders, Admission & Hearing At 2.15 P.M. — Cr. WJC (S.J.) — Orders, Admission & Hearing
19. Hon'ble Mr. Justice Vikash Jain	I. CWJC—Group—IV—Orders, Admission & Hearing (Up to 2014) II. Matters arising from DRT—Orders, Admission & Hearing III. Request Cases—Orders, Admission & Hearing
20. Hon'ble Mr. Justice Ahsanuddin Amanullah	At 10.30 A.M.—CWJC- Retirement benifit (State Govt. Services) — Orders, Admission & Hearing At 12.00 Noon—CWJC—Retirement benifit (Body Corporate / Municipal Corporation Services etc.)— Orders, Admission & Hearing At 2.15 P.M.—CWJC—Retirement benifit (University and others.— Orders, Admission & Hearing
21. Hon'ble Mr. Justice Aditya Kumar Trivedi	I. F. A. — Order and Hearing (up to 1983) II. Miscellaneous Appeals — Orders, Admission & Hearing.
22. Hon'ble Mr. Justice Rajendra Kumar Mishra	1st half — F.A.— Orders & Hearing (From 1990)
23. Hon'ble Mr. Justice Chakradhari Sharan Singh	At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C.
24. Hon'ble Mr. Justice Prabhat Kumar Jha	Criminal Misc. Matters under Section 438 Cr. P.C.
25. Hon'ble Mr. Justice Jitendra Mohan Sharma	Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
26. Hon'ble Justice Smt. Anjana Mishra	Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
27. Hon'ble Mr. Justice Sudhir Singh	Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court The 01th October, 2015 By order of Hon'ble The Acting Chief Justice Sd/-Prem Ranjan Mishra Joint Registrar (List)